

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S MLP DEVELOPERS & PROMOTERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s MLP Developers & Promoters Pvt. Ltd.
2.	Date of incorporation of corporate debtor	06/04/2017
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Delhi) under the Companies Act 2013
4.	Corporate Identity No. of corporate debtor	U70200HR2017PTC068469
5.	Address of the registered office of corporate debtor	Villa No.F-1/6, Sector-3, Eldeco Estate One, Panipat, Haryana
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 27.01.2020
7.	Estimated date of closure of insolvency resolution process	24.07.2020 (180 days from the commencement of CIRP)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Romesh Chander Sawhney IBBI/IPA-001/IP-P00274 /2017-18/10518
9.	Address and e-mail of the interim resolution professional, as registered with the Board	850/GH-13, Paschim Vihar, New Delhi – 110087 Email: casawhney@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	ADDRESS FOR SENDING CLAIMS:- 834/GH-13, Paschim Vihar, New Delhi – 110087 Email: casawhney@gmail.com
11.	Last date for submission of claims	09.02.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and {FORMS:-Claim by Form B: Operational Creditor except workmen & employees. Form C: Financial Creditors Form CA: Financial Creditors in a class Form D: Workmen or Employee Form E: Authorised Representative of workmen or employee Form F: Creditors (other than financial creditors & Operational Creditors) (b) Details of authorized representatives are available at:	The Relevant Forms for the submission of the claims can be downloaded from https://ibbi.gov.in/home/downloads Physical address: 834/GH-13, Paschim Vihar, New Delhi – 110087 NA

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PROMOTERS PRIVATE LIMITED**

Notice is hereby given that the National Company Law Tribunal "Chandigarh Bench, Chandigarh" has ordered the commencement of a corporate insolvency resolution process of the M/s Developers & Promoters Pvt. Ltd on 27.01.2020.

The creditors of M/s Developers & Promoters Pvt. Ltd are hereby called upon to submit their claims with proof on or before 09th February, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The Financial Creditor shall submit their claims with proof by electronic means only. All Other Creditors, Operational Creditors, Workmen & Employee may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name: Romesh Chander Sawhney
Registration No.: IBBI/IPA-001/IP-P00274 /2017-18/10518
Interim Resolution Professional
M/s MLP Developers & Promoters Pvt. Ltd.

Date: 28.01.2020
Place: New Delhi

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